

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

23.02.2017

O.A./260/522/2014

M.A./260/17/2017

BIJAYA KUMAR SAHOO

-V/S-

A.G

ITEM NO:1

FOR APPLICANTS(S) Adv. : Mr. P.K.Das

FOR RESPONDENTS(S) Adv.: Mr. J.K.Nayak

| Notes of The Registry | Order of The Tribunal |
|-----------------------|--|
| | <p>Heard Ld. Counsels for both the sides.</p> <p>Mr. J.K.Nayak, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents-A.G., has filed M.A.No. 17/2017 in which he has submitted that in the meantime the applicants have already been given required relief by the Respondents and, therefore, they have no reason to pursue this O.A.</p> <p>Mr. P.K.Das, Ld. Counsels for the applicants, also has submitted similarly and, therefore, this O.A. being infructuous is disposed of as such.</p> <p style="text-align: right;"><i>R.C.M.</i> (RAMESH CHANDRA MISRA) MEMBER (A)</p> |